IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 5588 of 2020

Rahul Kumar @ Rahul Kumar Dangi. ...**Petitioner**
Versus
The State of Jharkhand. .....**Opposite Party**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Ashok Kumar, Advocate
For the State : Mr. Pradeep Kumar Verma, A.P.P.

03/10-9-2020 The 164 Cr.P.C statement, which has been sent by the learned A.P.P, appears to be with respect to a different case.

Mr. Pradeep Kumar Verma, learned A.P.P., is directed to obtain 164 Cr.P.C. statement of the victim in terms of the order dated 7.9.2020, which is in connection with Itkhori P.S. Case No. 04 of 2020.

List this case in the next week.

(Rongon Mukhopadhyay, J)

Rakesh/-